

4

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

05.12.2017

O.A./260/171/2014  
FOR FURTHER ORDER

GOLEKH CHANDRA PAL  
-V/S-  
D/O POST

ITEM NO:22

FOR APPLICANTS(S) Adv. : Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>Mr. S. K. Ojha, Ld. Counsel for the applicant, submits that the matter has become infructuous.</p> <p>In course of hearing, Mr. S. K. Ojha, Ld. Counsel, points out that the applicant by efflux of time has already joined at the transferred place of posting. In view of this, the O. A is disposed of having become infructuous.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>pms</p>

On. 05.12.17

copy to Mr  
and being prepared  
for counsels An  
Lok Sod

l  
m/s/2017

P.W.M.  
3/12/17  
CO